

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **02.04.2025** (WEDNESDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 183/2025 For Condone Delay IA No. 495/2025	IDBI Bank Ltd. Vs K.Easwara Pillai Liquidator - Mathstraman Manufactures And Traders Pvt. Ltd. & Anr.	Mr. Varun Srinivasan	
2.	Comp App (AT) (CH) (Ins) No. 184/2025 For Condone Delay IA No. 496/2025	IDBI Bank Ltd. Vs K.Easwara Pillai Liquidator - Mathstraman Manufactures And Traders Pvt. Ltd. & Anr.	Mr. Varun Srinivasan	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	TA (AT) No. 14/2022 (Comp App (AT) No. 376/2018)	Chamundesware Studio & laboratory Private Limited & 4 Ors Vs Swarnalatha Rajaiah & Anr. WITH	Mr. Jerin Asher Sojan	Mr. SS Rajesh
4.	IA No. 841/2024 (For Additional docs.) in TA (AT) No. 68/2021 (Comp App (AT) No. 413/2018 For Stay IA No. 2031/2018)	K. Rajaiah Since Dead Rep by its LR's Vs Chamudesware Studio & Laboratory Pvt. Ltd. & Ors	Mr. SS Rajesh	Mr. Jerin Asher Sojan
5.	Comp App (AT) (CH) (Ins) No. 429/2024 For Exemption IA No. 1173/2024 For Stay IA No. 1174/2024	Comandur Parthasarthy Vs Lalit Kumar Dangi, RP & 2 Ors.	Ms. Kopal Sharraf	Mr. Adarsh Ramanujan R1, R2

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (CH) (Ins) No. 459/2024 For Stay IA No. 1257/2024	V. Jaisankar Vs Mahalingam Suresh Kumar, Liquidator of Ganga Foundations Pvt. Ltd. & 2 Ors.	Mr. Aditya Sarangarajan	Mr. AG Sathyanarayana -R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) (Ins) No. 217/2022	Omkara Assets Reconstruction Pvt. Ltd. Vs Spisys Limited	Mr. Varun Srinivasan	
8.	Comp App (AT) (CH) (Ins) No. 98/2023 For Stay IA No. 341/2023 For Exemption IA No. 340/2023	SNJ Distillers Pvt Ltd & Anr Vs The Punjab National Bank & 2 Ors. WITH	Mr. Avinash Krishnan Rav	Mr. ML Ganesh- R1
9.	Comp App (AT) (CH) (Ins) No. 109/2022 For Stay IA No. 252/2022 For Direction IA No.784 & 1031/2022	Sheena Adarsh, Ex-Director of Corporate Debtor, Apollo Distilleries & Breweries Pvt. Ltd. Vs Punjab National Bank & 3 Ors. WITH	Mr. Rohan Rajasekaran	Mr. Varun Srinivasan - R1 Mr. VV Sivakumar R2
10.	Comp App (AT) (CH) (Ins) No. 09/2022 For Exemption IA No. 18/2022 For Stay IA No. 19/2022	S. Rajendran Vs South India Hotels Pvt. Ltd. & 8 Ors. WITH	Ms. M. Savitha Devi	Mr. Rohan Rajasekaran R1 Mr. Karuppaiah Meyyappan- R2 Mr. NV Prakash-R9
11.	Comp App (AT) (CH) (Ins) No. 01/2022 For Exemption IA No. 02/2022	SNJ Distillers Pvt Ltd & Anr Vs S. Rajendran & 11 Ors	Mr. Avinash Krishnan Ravi	Ms. M Savitha Devi R1 Mr. Rohan Rajasekaran R2 Mr. Karuppaiah Meyyappan- R3 Mr. ML Ganesh-R10 Mr. NV Prakash-R11
12.	Comp App (AT) (CH) No. 36/2024 For Exemption IA No. 616/2024 For Stay IA No. 617/2024	Casino Hotels Ltd. & 10 Ors. Vs KC Thomas & 37 Ors. WITH	Mr. TK Bhaskar	Dr. KS Ravichandran, PCS
13.	Comp App (AT) (CH) No. 44/2024 For Urgent Hearing IA No. 747/2024 For Directions IA No. 1032/2024	KC Thomas & 37 Ors. Vs Casino Hotels Ltd. & 11 Ors	Dr. KS Ravichandran, PCS	Mr. TK Bhaskar

14.	Comp App (AT) (CH) (Ins) No. 77/2024	ICICI Bank Ltd. Vs Compar Estates and Agencies Pvt. Ltd.	Shivakumar & Suresh	Mr.CV Shailendran
15.	Comp App (AT) (CH) (Ins) No. 364/2024 For Stay IA No. 1002/2024 To dispense with IA No. 1003/2024 To Vacate Stay IA No. 160/2025 For Direction IA No. 161/2025	Srisailan Krishnamurthy Suspended Director of Biomyz Pvt. Ltd. Vs Rahul Narayana Reddy & Anr.	Ms. R Moneshaa Ms. A Rithikha	Mr.S Vivekananda- R1
16.	Comp App (AT) (CH) (Ins) No. 373/2024 For Stay IA No. 1021/2024	M. Vijaya Raghava Reddy Suspended Director of ASR Engineering & projects Ltd. Vs Central Bank of India Ltd. Rep by Kamal Syed & Anr.	Ms. R Moneshaa	Mr. Ebenezar Inbaraj R1
17.	Comp App (AT) (CH) (Ins) No. 451/2024	The Commercial Taxes and Registration Dept. Govt. of Tamil Nadu Rep by Assistant Commissioner, Pudukkottai Vs Mathur Sabapathy Viswanathan Official Liquidator of Surya Balaji Steels Pvt. Ltd.	Mr. B Vijay	Mr. V Manivannan
18.	Comp App (AT) (CH) No. 23/2025 For Stay IA No. 361/2025	Ranga Raju Kosuri & Anr. Vs Paradise Ventures Pvt. Ltd. & 10 Ors.	Ms. Madhavalatha Lokireddy	S Kavitha Rani, PCS- R1-R4

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	TA (AT) No. 76/2021 (Comp App (AT) No. 122/2018)	S.K. Bigstar Foods Limited & 8 Ors Vs TM Food Processing Ltd & 25 Ors. WITH	Mr. I Abrar Mohammed Abdullah	Mr. Sandeep Kumar Ambalavanan- R1- R9
20.	TA (AT) No. 77/2021 (Comp App (AT) No. 163/2018)	K. Trinadha Reddy & 12 Ors. Vs TM Food Processing Ltd. & 21 Ors. WITH	Mr. R Antony Roche Kama	Mr. Sandeep Kumar Ambalavanan- R1- R9
21.	TA (AT) No. 78/2021 (Comp App (AT) No. 210/2018)	Rayudu Nagabhushan & 17 Ors. Vs SK Bigstar Foods Limited & 22 Ors. WITH	Mr. John Mathew	Mr. I. Abrar Mohammed Abdullah R1 Mr. Sandeep Kumar Ambalavanan-R2 R3- R5-R10

22.	TA (AT)No. 80/2021 (Comp App (AT) No. 211/2018)	Kaja Gajendra Rao & 18 Ors Vs SK Bigstar Food Limited & 22 Ors	Mr. Deepak Kumar	Mr. I. Abrar Mohammed Abdullah R1 Mr. Sandeep Kumar Ambalavanan-R2 R3-R5-R10
23.	TA (AT) No. 104/2021 (Comp App (AT) (Ins) No. 691/2020)	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 11 Ors. WITH	Mr. Rahul Unnikrishnan	Mr. PV Vinod R1 Mr. Rama Subramaniam Raja R2
24.	TA (AT) No. 105/2021 (Comp App (AT) (Ins) No. 692/2020)	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 15 Ors	Mr. Rahul Unnikrishnan	Mr. PV Vinod R1 Mr. Rama Subramaniam Raja R2
25.	TA (AT) No. 166/2021 (Comp App (AT) (Ins) No.122/2020) For Stay IA No. 313/2020 For Directions IA No. 480/2024	M G A Abhimanyu Raja Vs Syndicate Bank & Anr.	Ms. Rohini Musa	Mr. T Ravichandran R1 Mr. K Moorthy- R2
26.	Comp App (AT) (CH) (Ins) No.156/2021 For Urgent Hearing IA No. 316/2021	Amit Chandrakant Vaishnav – Shareholder of Mega Food Products Madras Pvt Ltd. Vs MD Overseas Ltd. & Anr. WITH	Mr. K Gaurav Kumar, PCS	Mr.Ramasubramaniam Raja- R1 Mr. J Manivannan R2
27.	Comp App (AT) (CH) (Ins) No. 286/2022 For Stay IA No. 601/2022	S Vasudevan Vs Amit Chandrakant Vaishnav & Anr. WITH	Mr. AS Arvind	Mr. K Gaurav Kumar, PCS- R1 Mr.Ramasubramaniam Raja R2
28.	Comp App (AT) (CH) (Ins) No. 291/2022 For Stay IA No. 611/2022	MD Overseas Ltd. Vs Amit Chandrakant Vaishnav & Anr.	Mr. Ramasubramaniam Raja	Mr. K Gaurav Kumar, PCS- R1 Mr. AS Arvind R2
29.	Comp App (AT) (CH) No. 30/2022	Geethalakshmi Sunflower Finlinks Ltd Vs ROC Chennai & Anr	Mr.C Umashankar	Mr. B Ramana Kumar R2
30.	Comp App (AT) (CH) No. 60/2022 For Stay IA No. 683/2022	Able Automobiles Pvt. Ltd. & 4 Ors Vs Rekha Singhal & 2 Ors.	Mr. Judy James	Dr. KS Ravichandran R1
31.	Comp App (AT) (CH) (Ins) No.179/2022	The Regional Provident Fund Commissioner Vs Arunava Sikdar, RP of The National Sewing Thread Company Ltd. & 3 Ors. WITH	Mr. K Panneer Selvam	Mr. Akash Srivastava-R4

32.	Comp App (AT) (CH) (Ins) No. 229/2022 For Stay IA No. 490/2022	M. Vigneshwaran The Regional Provident Fund Commissioner-II/OIC, EPFO Vs Arunava Sikdar, RP of The National Sewing Thread Company Ltd. & 3 Ors.	Mr. K Panneer Selvam	Mr. Karan Valecha R1 Mr. KK Vigneshwar R2, R3
33.	Comp App (AT) (CH) (Ins) No. 251/2022 For Exemption IA No 528/2022	Eera Investments Vs MR Pro Tech Pvt Ltd	Mr. Avinash Krishnan Ravi	
34.	Comp App (AT) (CH) No. 11/2024 For Stay IA No. 170/2024	SpringPeople Software Pvt. Ltd & 2 Ors. Vs Ravi Kaklasaria	Mr. Awanish Srivastava	Mr. Bharadwaja Ramasubramaniam
35.	Comp App (AT) (CH) No. 13/2024	BRS Health and Research Institute Pvt. Ltd. Vs Dr. Bavaguthu Raghuram Shetty & 2 Ors.	Ms. Alpa Jain, PCS Mr. S Kishandan	Ms. I. Kalaivani, PCS R1-R3
36.	Comp App (AT) (CH) (Ins) No. 45/2024 For Urgent listing IA No. 138/2024 For Stay IA No. 137/2024	Bhargav Kumar Reddy, Suspended Director of Bartronics Global Solutions Ltd. Vs Matta Pedda Srinivas, Liquidator of Bartronics Global Solutions Ltd. & 4 Ors.	Mr. Anirban Aly Mandal	Mr. T Deenadhayalan R1

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID: vcnclatchennai5@gmail.com**

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in